

ITEM NO.6

REGISTRAR COURT. 1

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. AVANI PAL SINGH

Petition(s) for Special Leave to Appeal (C) No(s). 16551-16555/2012

BHARAT SANCHAR NIGAM LTD. THRU ITS CHIEF GENERAL
MANAGERPetitioner(s)

VERSUS

THE STATE OF ANDHRA PRADESH REVENUE DEPARTMENT Respondent(s)

(Only SLP (C) NO. 2950 of 2014 to be listed.)

WITH

SLP(C) No. 2950/2014 (XII-A)

Date : 08-03-2022 These petitions were called on for hearing today.

For Petitioner(s)

M/S. Venkat Palwai Law Associates, AOR
Mr. Rajiv Tyagi, AOR
Mr Rohit Gupta, Adv.
Mr Rahul Tyagi, Adv.

For Respondent(s)

Mr. G. N. Reddy, AOR
Mr. Sibbo Sankar Mishra, AOR
M/S. Venkat Palwai Law Associates, AOR
Mr Rajan Kumar Choursia, Adv.
Mr M.K.Maroria, AOR
Mr. B. Krishna Prasad, AOR

UPON hearing the counsel, the Court made the following
O R D E R

SLP(C) No. 2950/2014

Service is complete on respondent no.1 but none has entered
appearance.

Contd....

Prayer for further time to file counter affidavit was refused to respondent no.2 vide order dt.18.7.2018.

Registry to process the matter for listing before the Hon'ble Court as per rules.

AVANI PAL SINGH
Registrar